

Amendment) Scheme, 1975, published in Notification No. S.O. 5040 in Gazette of India dated the 22nd November, 1975.

- (iii) The Emergency Risks (Under-takings) Insurance (Fifth Amendment) Scheme, 1975, published in Notification No. S.O. 706(E) in Gazette of India dated the 12th December, 1975. [Placed in Library. See No. LT-10053/76].

(11) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

- (i) G.S.R. 593(E) published in Gazette of India dated the 29th December, 1975 together with an explanatory memorandum.
- (ii) G.S.R. 602(E) published in Gazette of India dated the 31st December, 1975 together with an explanatory memorandum.
- (iii) G.S.R. 3(E) published in Gazette of India dated the 1st January, 1976 together with an explanatory memorandum. [Placed in Library. See No. LT-10054/76].

(12) A copy of the Gold Control (Licensing of Dealers) Amendment Rules, 1975 (Hindi and English versions) published in Notification No. S.O. 745(E) in Gazette of India dated the 31st December, 1975, under sub-section (3) of section 114 of the Gold (Control) Act, 1968. [Placed in Library. See No. LT-10055/76].

(13) A copy of the Central Sales Tax (Registration and Turn-over) Amend-

ment Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 597(E) in Gazette of India dated the 30th December, 1975, under sub-section (2) of section 13 of the Central Sales Tax Act, 1956. [Placed in Library. See No. LT-10056/76].

(14) A copy of the Central Excise (Twenty-second Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 592(E) in Gazette of India dated the 29th December, 1975, under section 38 of the Central Excises and Salt Act, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-10057/76].

#### AIRCRAFT (SECOND AMENDMENT) RULES, 1975

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): I beg to lay on the Table a copy of the Aircraft (Second Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 927 in Gazette of India dated the 26th July, 1975, under section 14A of the Aircraft Act, 1934 together with an explanatory note. [Placed in Library. See No. LT-10058/76].

#### STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, PROMISES ETC.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND): I lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings: